

## BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB) No. 463/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Bard Roy Infotech Pvt.Ltd. -Vs- Heritage Health Insurance TPA Pvt.Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Mr. Amitabh Banerjee	Advocate	Operational Debtors 16.10.17
2.	Mr. Bhunak Mitra	Adv	
3.	Mr. A.P. Agarwalla	ie	

MR. RATNANKO BANERJI, ADVOCATE

MRS. MANJU BHUTERIA, ADV

MR. NIRMALYA DASGUPTA, ADV

MS. ARYAA CHATTERJEE

ORDER

for the  
Operational  
Creditor

(R)  
16.10.17

Ld. Counsel for the operational creditor and the corporate debtor are present.

Heard. Reserved for order.

*sd*

(Jinan K.R.)  
Member (J)

*sd*

(Vijai Pratap Singh)  
Member (J)